

Central Administrative Tribunal Principal Bench

C.P. No. 526/2019 in O.A. No. 3923/2017

This the 9th day of December, 2019

Hon'ble Mrs. Justice Vijay Lakshmi, Member (J) Hon'ble Mr. Pradeep Kumar, Member (A)

Sanjay Narayen, Aged-65 Years, S/o Late Dr. Nripendra Narayan, Retired IAS Officer, R/o C-36, Kalinidi Colony, New Delhi-110065

... Petitioner

(By Advocate: Sh. Yogesh Sharma)

VERSUS

- Dr. C. Chandramauli, Secretary, Ministry of Personnel, Public Grievances and Pensions, North Block, New Delhi.
- Sh. P.S. Kharola
 Secretary,
 Ministry of Civil Aviation,
 Govt. of India, R.G. Bhavan,
 Safdarjung Airport, New Delhi-3.
- 3. Sh. Ajay Kumar Mehta Chief Secretary, Government of Maharashtra, Mantralaya, Mumbai.

... Respondents



ORDER (Oral)

Hon'ble Mr. Pradeep Kumar, Member (A):

Sh. Yogesh Sharma, learned counsel appearing for the petitioner pleads to withdraw the CP with liberty to file an application seeking execution of orders passed by Tribunal as per law.

Accordingly, CP stands dismissed as withdrawn.

(Pradeep Kumar) Member (A) (Justice Vijay Lakshmi) Member (J)

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